

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1298
TO BE ANSWERED ON THE 30TH JULY, 2024

DEMANDS OF AGRICULTURAL UNIONS

1298. SHRI KALYAN BANERJEE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of demands made by the Agricultural Unions during farmers protests in Delhi against three farm acts which were passed in the Parliament in September 2022;
- (b) whether all those demands have been fulfilled by the Government;
- (c) if so, the details of demands which have been accepted and rejected; and
- (d) the reasons behind not to accept the demands of the farmers put during 2022-24 therein?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Based on the demands of some of farmers unions, the Farm Laws, namely the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020; (ii) the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020; and (iii) the Essential Commodities (Amendment) Act, 2020 were repealed vide the Farm Laws Repeal Act, 2021 (No. 40 of 2021) vide notification dated 30th November, 2021.

Moreover, the Government has constituted a committee vide notification dated 12-07-2022 (copy enclosed – Annexure-I), consisting of representatives of farmers, eminent agricultural economists and scientists, and senior officers of Central Government. The Committee is to make suggestions so as to make MSP more effective and transparent; to promote natural farming; and to change crop pattern keeping in mind the changing needs of the country. The meetings of the Committee are being held on regular basis actively to deliberate on the subject matters assigned to it.

MINISTRY OF AGRICULTURE AND FARMERS WELFARE

(Department of Agriculture and Farmers Welfare)

NOTIFICATION

New Delhi, 12th July, 2022

S.O. 3211(E). – As per announcement of Hon'ble Prime Minister that "A Committee will be constituted to promote Zero budget based farming, to change crop pattern keeping in mind the changing needs of the country, and to make MSP more effective and transparent & that the committee will consist of representatives of the Central Government and State Governments, Farmers, Agricultural scientists and Agricultural Economists"; a committee is being constituted as follows-

1. Chairman

Shri Sanjay Agrawal (Former Agriculture Secretary)

2. Member NITI Aayog (Agriculture)

Shri Ramesh Chand

3. Agricultural Economist

(i) Dr. C.S.C. Shekhar (Indian Institute of Economic Development)

(ii) Dr. Sukhpal Sing (IIM, Ahmedabad)

4. National Award Winning Farmer

Shri Bharat Bhushan Tyagi

5. Representatives of Farmers

(i) Three members from Sanyukta Kisan Morcha (names to be added on receipt)

(ii) Members from other farmer organizations

- Mr. Gunwant Patil

- Shri Krishnaveer Choudhary

- Mr. Pramod Kumar Choudhary

- Shri Guni Prakash

- Mr. Sayyed Pasha Patel

6. Representative of Farmers' Cooperative/Group

(i) Shri Dilip Sanghani, Chairman, IFFCO

(ii) Shri Binod Anand, General Secretary, CNRI

7. Senior Member of the CACP

Mr. Naveen P. Singh

8. Senior Member of Agricultural Universities/Institutions

(i) Dr. P. Chandrashekhar, Director General, National Institute of Agricultural Extension (MANAGE)

(ii) Dr. J.P. Sharma, Vice Chancellor, Sher-e-Kashmir University of Agricultural Sciences and Technology, Jammu

(iii) Dr. Pradeep Kumar Bisen, Vice Chancellor, Jawaharlal Nehru Agricultural University, Jabalpur

9. Representative of the Government of India

(i) Secretary, Department of Agriculture and Farmers Welfare

(ii) Secretary, Department of Agricultural Research and Education and Director General (ICAR)

(iii) Secretary, Department of Food and Public Distribution

(iv) Secretary, Ministry of Cooperation

(v) Secretary, Ministry of Textiles

10. Representatives of State Governments

(1) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Karnataka

(ii) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Andhra Pradesh,

(iii) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Sikkim

(iv) Additional Chief Secretary/Principal Secretary/Commissioner Agriculture, Odisha

11. Member-Secretary

Joint Secretary (Crops)

Subject matter of constitution of the Committee

A) M. S. P.

1. Suggestions to make available MSP to farmers of the country by making the system more effective and transparent.

2. Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific.

3. To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities.

B) Natural Farming

1. Suggestions for programmes and schemes for value chain development, protocol validation research for future needs and support for area expansion under the Indian Natural Farming System by publicity and through involvement and contribution of farmer organizations.

2. To suggest strategies for making Krishi Vigyan Kendra (KVKs) and other Research & Development Institutions as knowledge centres, and introduction of natural farming system curriculum and skill development courses in the Universities & other educational Institutions.

3. To suggest farmer friendly alternative certification system and marketing system for natural farming processes and products.

4. To suggest methods and means for international coordination to strengthen the value chain development of natural farming.

5. Chain of laboratories for organic certification of products produced through natural farming.

C. Crop Diversification

1. Mapping of existing cropping patterns of agro-ecological zones of producer and consumer states

2. Strategy for diversification policy to change the cropping pattern according to the changing needs of the country.

3. Arrangement for agricultural diversification & system to ensure remunerative prices for the sale of new crops.

4. Review and suggestion on micro irrigation scheme.

[F. No. 12/7/22-S.S.]
SHUBHA THAKUR, Jt. Secy
